

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 28TH DAY OF APRIL, 2020/8TH VAISAKHA, 1942

W.P(C NO.7489 OF 2020

PETITIONER:

KASHISH GUPTA, AGED 17,
D/O. PRAKASH GUPTA,
MINOR
REPRESENTED BY HER MOTHER AND NATURAL GUARDIAN
VARSHA GUPTA, AGED 48,
W/O.PRAKASH GUPTA,
8/1384,MOORTHI NIVAS,
TD EAST ROAD, MATTANCHERRY P.O,
ERNAKULAM
PIN 682 002

BY ADV. K.R VINOD,

RESPONDENT/RESPONDENTS:

1. THE CENTRAL BOARD OF SECONDARY EDUCATION
REPRESENTED BY ITS SECRETARY,
HAVING ITS HEAD OFFICE AT
SHIKSHA KENDRA, 2, COMMUNITY CENTRE,
PREET VIHAR, DELHI - 110092.
2. THE REGIONAL OFFICER,
REGIONAL OFFICE, CBSE,
BLOCK B, 2ND FLOOR,
LIC DIVISIONAL OFFICE CAMPUS,
PATTOM, THIRUVANANTHAPURAM
PIN 695001
3. THE PRINCIPAL
CHINMAYA VIDYALAYA,
KATTIPRAMABU-KALATHARA ROAD
KANNAMALI P.O, KOCHI-682008

**THIS WRIT PETITION HAVING COME UP FOR ORDERS ON 28.04.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:**

BECHU KURIAN THOMAS, J.

W.P.(C) TMP No.7489 of 2020

Dated this the 28th day of April, 2020

ORDER

Registry is directed to show the name of Adv.S.Nirmal,
learned Standing Counsel for CBSE.

Post the writ petition on 30.4.2020.

**BECHU KURIAN THOMAS
JUDGE**

vps